(b) if so, Government's response to this need?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) No, Sir.

(b) Does not arise in view of (a) above.

Conversion of bank accounts of pensioners into PM Jan Dhan accounts

1677. SHRI D. KUPENDRA REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry has converted the bank accounts of all the pensioners into PM Jan Dhan accounts; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) No, Sir.

Registration of NE & EC REPCBL, Gorakhpur

†1678. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 1869 given in the Rajya Sabha on 1st August, 2017 and state:

- (a) whether it should be assumed that the NE & EC Railway Employees Primary Co-operative Bank Ltd., Gorakhpur is not registered with Central Registrar of Cooperative Societies, Government of India as registration certificate is not available according to the records available;
- (b) whether the said cooperative societies/banks registered under the Multi State Cooperative Society Act, 2002 have complied with the due procedures to get themselves registered, as specified in the said Act; and
- (c) the details of registration certificate on the basis of which, Reserve Bank of India has included the said bank in the list of Multi State Cooperative banks?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) The Central Registrar of Cooperative Societies (CRCS) in the Department of Agriculture, Cooperation and Farmers' Welfare has informed as follows:

- As per records, the certificate of registration is not available. However a copy of certificate dated 26.07.1978 issued by Registrar of Cooperative Societies, Uttar Pradesh is available, wherein it is indicated that the bye-laws of NE & EC Railway Employees Cooperative Banking Society Ltd., Gorakhpur with registration no. 389 were amended by the Registrar of Uttar Pradesh by virtue of exercising powers of Central Registrar under Multi Unit Act, 1942.
- (ii) Subsequently, the bank was included in the list of Multi State Primary Cooperative Banks by Reserve Bank of India (RBI), vide its letter dated 19.02.1990.
- (iii) After that, bye-laws of NE & EC Railway Multi State Primary Cooperative Bank Ltd., has been registered by en-bloc amendment under Section 9 of the Multi State Cooperative Societies (MSCS) Act, 1984 (51 of 1984) in July, 1992.

Types of accounts operated by NE & EC RE PCBL, Gorakhpur

†1679. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 1869 given in the Rajya Sabha on 1st August, 2017 and state:

- (a) the types of accounts being operated in the NE & EC Railways Employees Primary Co-operative Bank Ltd., Gorakhpur; and
- (b) whether the existing Primary Co-operative Banks/Societies can operate current accounts and accounts belonging to firms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Reserve Bank of India (RBI) has reported as under:

- A. NE & EC Railways Employees Primary Co-operative Bank Ltd., Gorakhpur is accepting deposits under following types of accounts:
 - Saving Bank Account,

[†]Original notice of the question was received in Hindi.